

Sixteenth Loksabha

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Title: The Minister of State of the Ministry of Culture and Minister of State in the Ministry of Environment, Forest and Climate Change laid statements correcting the reply to Unstarred Question No. 1205 given on 22nd December, 2017 asked by Shri Harinarayan Rajbhar, MP regarding 'Forest Land' and correcting the reply to Unstarred Question No. 1214 given on 22nd December, 2017 asked by Shri Ravindra Kumar Pandey, MP regarding 'Ecological Imbalance and giving reasons for delay in correcting the replies.

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): I beg to make Statements (Hindi and English versions) (i) correcting the reply to Unstarred Question No. 1205 given on 22nd December, 2017 asked by Shri Harinarayan Rajbhar, MP regarding 'Forest Land' (ii) correcting the reply to Unstarred Question No. 1214 given on 22nd December, 2017 asked by Shri Ravindra Kumar Pandey, MP regarding 'Ecological Imbalance' and (iii) giving reasons for delay in correcting the replies.

STATEMENT BY DR. MAHESH SHARMA, MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE, CORRECTING THE ANSWER GIVEN ON 22.12.2017 IN THE LOK SABHA UNSTARRED QUESTION NO. 1205 DATED 22.12.2017 ASKED BY SHRI HARINARAYAN RAJBHAR REGARDING "FOREST LAND"

In the reply to the Lok Sabha Unstarred Question No. 1205 replied on 22.12.2017 regarding 'Forest Land' raised by Shri Harinarayan Rajbhar, the Annexure 'A' –

Statement Showing Forest Area Diverted for non-forestry purpose (State/UTs-wise) under FC Act, 1980 may be read as :

Annexure 'A'

Statement Showing Forest Area Diverted for non-forestry purpose (States/UTs-wise) under FC Act, 1980		
Category: All Categories		During the period : 2014-2017
S.No.	STATEs/UTs	Total Land Diverted (Ha.)
1	Andaman and Nicobar	24.19
2	Andhra Pradesh	3669.43
3	Arunachal Pradesh	1086.34
4	Bihar	658.93
5	Chandigarh	40.25
6	Chhattisgarh	5048.40
7	Dadar & Nagar Haveli	1.51
8	Delhi	15.15
9	Goa	41.59
10	Gujarat	1265.21
11	Haryana	866.18
12	Himachal Pradesh	745.50
13	Jharkhand	3126.09
14	Karnataka	717.60
15	Kerala	26.61
16	Madhya Pradesh	8047.42
17	Maharashtra	6345.87
18	Manipur	776.90
19	Meghalaya	142.93
20	Mizoram	74.73
21	Orissa	6140.64
22	Punjab	912.40
23	Rajasthan	4392.66
24	Sikkim	83.72
25	Tamil Nadu	538.45
26	Telangana	7388.54
27	Tripura	94.58
28	Uttar Pradesh	609.87
29	Uttarakhand	2107.01
30	West Bengal	285.17
Total		55273.88

REASON FOR DELAY

The Ministry, immediately after detection of the error, processed the matter. Accordingly, the corrective statement is being submitted in prescribed format.

STATEMENT BY DR. MAHESH SHARMA, MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE, CORRECTING THE ANSWER GIVEN ON 22.12.2017 IN THE LOK SABHA UNSTARRED QUESTION NO. 1214 DATED 22.12.2017 ASKED BY SHRI RAVINDRA KUMAR PANDEY REGARDING "ECOLOGICAL IMBALANCE"

In the reply to the Lok Sabha Unstarred Question No. 1214 replied on 22.12.2017 regarding 'Ecological Imbalance' raised by Shri Ravindra Kumar Pandey, the Annexure 'A' – State-wise details of the proposals accorded approvals under FC Act, 1980 for non-forestry purposes including mining for three last years may be read as :

Annexure 'A'

State-wise details of the proposals accorded approvals under FC Act, 1980 for non-forestry purposes including mining for three last years

<u>Category: All Categories</u>		During the period : <u>2014-2017</u>	
<u>S.No.</u>	<u>STATES/UTs</u>	<u>No. of Cases</u>	<u>Total Land Diverted (Ha.)</u>
1	Andaman and Nicobar	8	24.19
2	Andhra Pradesh	28	3669.43
3	Arunachal Pradesh	28	1086.34
4	Bihar	75	658.93
5	Chandigarh	3	40.25
6	Chhattisgarh	38	5048.40
7	Dadar & Nagar Haveli	2	1.51
8	Delhi	4	15.15
9	Goa	5	41.59
10	Gujarat	98	1265.21
11	Haryana	796	866.18
12	Himachal Pradesh	60	745.50
13	Jharkhand	23	3126.09
14	Karnataka	57	717.60
15	Kerala	5	26.61
16	Madhya Pradesh	98	8047.42
17	Maharashtra	40	6345.87
18	Manipur	10	776.90
19	Meghalaya	2	142.93
20	Mizoram	2	74.73
21	Orissa	69	6140.64
22	Punjab	566	912.40
23	Rajasthan	50	4392.66
24	Sikkim	16	83.72
25	Tamil Nadu	13	538.45
26	Telangana	20	7388.54
27	Tripura	11	94.58
28	Uttar Pradesh	9	609.87
29	Uttarakhand	91	2107.01

30	West Bengal	10	285.17
Total		2237	55273.88

REASON FOR DELAY

The Ministry, immediately after detection of the error, processed the matter. Accordingly, the corrective statement is being submitted in prescribed format.

[Placed in Library, See No. LT 9780/16/18]
